

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

No. HCM.II/11/2017-Estt/

Dated Shillong, the ____ Feb, 2017

NOTICE INVITING QUOTATIONS

Sealed Quotations affixing non-refundable Court Fee stamp of ₹100/- (Rupees one hundred only) are invited from intending firms (Govt. registered) for supply of readymade lace curtains and blind curtains for the High Court's Building as per specifications below:

- | | | |
|------------------|-----|---------------------------------------|
| 1. Door Curtains | - | 205 cm X 125 cm (each) |
| 2. Windows Blind | - | 350cm X 140cm (each) |
| 3. Windows Lace | - | 245cm X 150 cm (each) |
| 4. Curtain Rod | } - | i) 230cm Long and 3cm Diameter (each) |
| alongwith rings | | ii) 137cm long and 3cm Diameter(each) |
| 5. Lace Spring | | 160 cm long (each) |

The Quotations along with catalogue in sealed cover addressed to REGISTRAR GENERAL, High Court of Meghalaya, Shillong - 793001 superscripting thereon "Supply of Lace Curtains and Blind Curtains for the High Court Building" must reach the office of the undersigned by 1:00 PM on or before 17.2.2017 and the Quotations will be opened at 1:30 on the same day in the Office Chamber of the Registrar General.

Selected firm will have to furnish the said curtains within seven days from the date of receipt of work order.

Memo No. HCM II/11/2017-Estt/434A
Copy to:

REGISTRAR GENERAL

Dated Shillong, the 10th Feb, 2017

1. The Jt.Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Registrar(Admn.), High Court of Meghalaya, Shillong.
3. The Dy. Registrar(Admn.), High Court of Meghalaya, Shillong.
4. The Director, DIPR, Shillong for publishing the same in one English News paper and one in Khasi News paper. Bills in triplicate may be submitted to this Registry for payment.
5. ✓ The System Analyst for uploading in the Official Website.
6. Office Notice board.
7. Accounts Section.
8. Office File.


REGISTRAR GENERAL